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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

04.01.2018

O.A./260/853/2015

TAPAS KUMAR SAHOO

-V/S-

CSIR

ITEM NO:9

FOR APPLICANTS(S) Adv. : Mr. K. C. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. A. Pradhan

| Notes of The Registry   | Order of The Tribunal  |
|---|--|
| <p>copy of order<br/>dt. 4.1.18<br/>given to<br/>both counsel<br/>for<br/>17/1/18 SOJ</p> | <p>Mr. K. C. Kanungo, Ld. Counsel for the applicant has filed a memo and submitted that in the meantime the applicant has been promoted. The O.A has become infructuous and hence the O. A. is disposed of as infructuous.</p> <p>(DR. MRUTYUNJAY SARANGI)<br/>MEMBER (A)</p> <p>(SUSHSANTA KUMAR PATTNAIK)<br/>MEMBER (J)</p> |